

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRLMP.NO. 9744/2009 in CRIMINAL APPEAL NO(s). 937 OF 2009

MOHAMMED ISHAQ

Appellant (s)

VERSUS

S. KAZAM PASHA & ANR.

Respondent(s)

(With appln(s) for extension of time and office report )

Date: 15/06/2009 This Appln./petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY  
HON'BLE MR. JUSTICE AFTAB ALAM  
(VACATION BENCH)

For Appellant(s) Mohd.Irshad Hanif,Adv.

For Respondent(s) Mr. Shakil Ahmed Syed,Adv.  
Mr.Moonis Abbasi,Adv.

Mrs.D. Bharathi Reddy ,Adv(NP)

UPON hearing counsel the Court made the following  
ORDER

The CRL MP is dismissed.

(G.V.Ramana)  
Court Master

(Vinod Kulvi)  
Court Master